

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.210 of 2012

Dated : 28th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Bharat Aluminium Co. Ltd.

....Appellant(s)

Versus

**Chhatisgarh State Power Transmission Co. Ltd.
& Ors.**

... Respondent(s)

Counsel for the Appellant (s): Mr. Anurag Sharma

Counsel for the Respondent(s): Mr. C.K. Rai for R.3
Ms. Suparna Srivastava for R.1 & 2

ORDER

The learned counsel for the Commission has finished the arguments.

Earlier, the learned counsel for the parties have filed their respective Written Submissions. It is open to them to file the comprehensive Written Submissions after serving copy on the other side.

Post the matter for further hearing and reporting compliance on **01.07.2013.**

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**